

C.A. : 731/95

1/ 12.95

Hon'ble Mr. N. Sahu, Member (A)

....

Adjourned to 18.12.1995.

SKU

Transcriber

(N. Sahu)
Member (A)

2./ 18.12.95.

Hon'ble Mr. N. Sahu, Member (A)

Heard Shri S.N. Tiwary, the learned counsel for the applicant and perused the contents of the application. At para 4.6 of the application, it is stated that the applicant came to know that the Chief Postmaster General Bihar Circle has been pleased to approve the applicant's appointment on the post of EDBPM but this appointment is not on the post of EDBPM, Ekarha EDBO. In the absence of the order, it is not possible to consider this application. However, Shri S.N. Tiwary submits that he would be able to secure that order within one week. Let this case be adjourned and listed on 15.1.96 for hearing on admission.

/CBS/

Handwritten
(N. Sahu)
Member (A)

3/15.1.1996

Hon'ble Mr. K. D. Saha, Member (A)

As prayed for, list on 8.2.1996 for hearing at admission.

MRS.

Handwritten
(K. D. Saha)
Member (A)

4/08.02.96

Hon'ble Mr. N. Sahu, Member (A)

Shri S.N.Tiwarey submits that the appointment order posting the applicant, which is the bone of contention in this case, is still not available to him.

Adjourned to 18.03.1996 for hearing on admission.

SKJ

anw
(N. Sahu)
Member (A)

5/18.03.96

Counsel for the applicant : Shri S.N.Tiwarey.

Shri S.N.Tiwarey, learned counsel for the applicant prays for a short adjournment in this matter with an additional prayer that he would file a M.A. for amending the O.A.. Prayer granted. Let the M.A. be filed within three weeks from now.

List on 08.04.1996 for admission.

SKJ

N.K.Verma
(N. K. Verma)
Member (A)

6/10.04.96

Counsel for the applicant : Shri S.N.Tiwarey.

Shri S.N.Tiwarey, learned counsel for the applicant seeks further time for amending the O.A. He prays for three weeks time. Prayer granted.

List on 01.05.1996 for admission.

SKJ

N.K.Verma
(N. K. Verma)
Member (A)

7/01.05.96

Counsel for the applicant : Shri S.N.Tiwarey.

Shri S.N.Tiwarey seeks three weeks further time to amend the O.A. Prayer granted.

List this case on 22.05.1996 for admission.

SKJ

N.K.Verma
(N. K. Verma)
Member (A)

3 :-

O.A. : 731/95

8/22.05.96

Counsel for the applicant : Shri S.N.Tiwarey.

Shri S.N.Tiwarey, learned counsel for the applicant prays for withdrawal of the case. Permission granted. The case is dismissed as withdrawn.


(N.K.Verma)
Member (A)

SKJ